COURT-II APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 1501 OF 2018 IN APPEAL NO. 232 OF 2014 & IA NO. 1659 OF 2018

Dated: 14th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Pune Power Development Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors Respondent(s)

Counsel for the Appellant (s) : Ms. Deepa Chawan

Mr. Hardik Luthra Mr. Alok Shukla Mr. Ravindra Chile

Counsel for the Respondent(s): Mr. Sriranga S.

Ms. Sumana Naganand Mr. Balaji Srinivasan

Mr. Siddhant Kohli for R-2 & R-3

ORDER

The learned counsel, Ms. Deepa Chawan, appearing for the Appellant, has filed the written submission. The same was taken on record.

List the matter on <u>19.12.2018</u>, as agreed by the learned counsel for the appearing parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

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